

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
CP-143/241-242/ND/2019
IA/110/2019

IN THE MATTER OF:
Mr. Bhupinder Chowdhiri

...APPLICANT

Vs.

M/s. Garg Armoury Pvt. Ltd. and Anr.

...RESPONDENT

Section
U/s 241-242

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Adv Radhika Goyal

For the Respondent :

ORDER

IA/110/2019

Proxy Counsel on behalf of the Petitioner (non-Applicant in IA/110/2019) is present and submitted that the main counsel is not available today and therefore sought adjournment.

Ld. Counsel on behalf of the Respondent and Applicant in IA/110/2019 is present. In view of the request made by the Proxy Counsel for the Petitioner, list the matter on **19.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)